


3

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another  
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	T.K. Bhaskar Priyadarshini Atchil Jain	Counsel for Petitioners	

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner stated that the settlement talks are still going on between the parties and sought time for reporting the final outcome of the same. Time extended at request. Put up on 21.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc